

Molten Metal Spillage Cover

It is hereby understood and agreed, subject otherwise to the terms, conditions and exclusions of the Policy and endorsed hereon, the policy extends to cover physical loss or damage to property excluding cost of molten material serving business operations that arises without the occurrence of fire as a result of the spillage or leakage of glowing molten material from container or lines,

Physical loss or damage shall not include damage to containers, unless such damage is caused by spilled glowing molten material acting from the outside,

The indemnity provided herein shall be subject to the limit of indemnity as specified in The Schedule.